

(c) and (d) It is for the Ministry administratively concerned with the developmental projects to consider the desirability or otherwise of resorting to zonal division of the country from administrative angle.

Setting up of an Electronics Unit in West Bengal

3376 SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state :

(a) whether Government have decided to set up Electronics Units at Korwa and Garhwal in U.P., Panchkula in Haryana and rejected the demand of West Bengal State Government to set up an electronics unit in West Bengal; and

(b) the steps Government have taken to financially help the State Government when the WBEIDC had taken initiative on their own to set up the same at Ridhannagar in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Requests were received from various State Governments, including the Government of West Bengal, for setting up of electronics units of Hindustan Aeronautics Limited and Bharat Electronics Limited. However, taking the various factors into consideration, it was finally decided to set up a unit of Hindustan Aeronautics Limited, at Korwa and two new units of Bharat Electronics Limited, at Garhwal in U. P. and Panchkula in Haryana.

(b) Government has no financial scheme to assist State Electronics Development Corporations to set up Electronics units.

[Translation]

Coaches trained by National Institute of Sports

3377. SHRI HARISH RAWAT : Will the MINISTER OF YOUTH

AFFAIRS AND SPORTS be pleased to state :

(a) the number of persons in the country trained as coaches by the National Institute of Sports, so far;

(b) whether the services of these trained coaches are being utilised by the different sports organisations; and

(c) the steps proposed to be taken to provide good remuneration and facilities to these trained coaches?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) 6,267.

(b) Yes, Sir.

(c) It is expected that the employer sports organisations would take such steps. The Netaji Subhas National Institute of Sports already provides a fair remuneration to coaches employed by it and institutional facilities are also available to them.

[English]

Functioning of SAI as Apex Body of Sports

3378 SHRI HARISH RAWAT : Will the MINISTER OF YOUTH AFFAIRS AND SPORTS be pleased to state whether Government have decided to ask the Sports Authority of India to function as an apex body guiding all the sports organisations in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : The Sports Authority of India is expected to act in cooperation with other sports organisations as may be necessary.

[Translation]

Central Funds for Development of Alternate Sources of Energy in Uttar Pradesh

3379. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased

to state the amount of Central assistance proposed to be given to the Government of Uttar Pradesh during the current financial year keeping in view its energy requirements and the importance of developing alternate sources of energy there ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : In order to promote the use of alternative sources of energy in Uttar Pradesh, Central assistance is being channelled through the State Government's Rural Development Department and the Non-Conventional Energy Development Agency to implement Biogas programmes, the Improved Chulha programme and various Solar energy programmes. Voluntary agencies are also associated. The Annual Plan 1985-86 of the Department of Non-Conventional Energy Sources amounting to Rs. 90.00 crores, has been approved recently. The share of the State Governments including Uttar Pradesh will be worked out on the basis of performance in 1984-85, keeping in view the overall availability of resources.

[*Translation*]

Delivery of luggage to foreign tourists at Jaipur Airport

3381. SHRI SHANTI DHARIWAL:
SHRI VISHNU MODI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether foreign tourists landing at Jaipur airport after travelling in other parts of the country by Indinn Airlines flight are not delivered their luggage on time at the airport ;

(b) if so, whether Government have received any complaint in this regard ;

(c) if so, whether the department provide any financial assistance to the

foreign tourists to meet their immediate requirements ;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir. In some cases, however, the baggage had been mis-carried and delivered late.

(b) Yes, Sir.

(c) and (d) Yes, Sir. Financial assistance to meet immediate requirements like night-kit is provided to the gas passengers.

(e) Does not arise in view of replies to parts (c) and (d) above.

[*English*]

Setting up of Factories in Rare Earths Minerals Areas

3382 SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up factories to manufacture finished goods from the rare earths minerals available in the areas which are classified as industrially backward areas ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS, OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No proposal is under consideration at present to set up any additional factories for the manufacture of finished goods from the rare earths minerals available other than those already in existence.

(b) Does not arise.